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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1165/95.

Date of Order: 22-12-97

Between:

K.V.V.N.Siva Mohana Rao.

.. Applicant.

and

1. The Divisional Engineer, Telecom,
M/W Project, 40-141-16, Lakshmpuram Road,
Mogalrajapuram, Vijayawada-4.
2. The Divisional Engineer, Telecom,
M/W Mtce., Vijayawada-010.
3. The General Manager, Telecom Dist.
4. The Chief General Manager, Telecommunications,
A.P.Hyderabad-1.
5. The Director General, Telecom,
Union of India, New Delhi-1.

.. Respondents.

For the Applicant: Mr. C.Suryanarayana, Advocate

For the Respondents: Mr. N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Mr.Suryanarayana is requested to furnish a statement, inter alia, on the following:

1. Date of engagement from (date to (date)
2. The nature of engagement viz. Muster Roll engagement, engagement on ACG 20 basis, or engagement on contract.
4. Total length (year-wise) of service.

The respondents on their side will furnish the following:-

1. A copy of the contract entered into between the department and the applicant.
2. The period(s) of engagement under the terms of (1) above.
3. A copy of the contract signed between the department and the contractor; and
4. The period for which the applicant was engaged by the said contractor.

Post it on 19th January, 1998.

Anil Kumar
Deputy Registrar.

O.A.1165/95.

- 1- The Divisional Engineer, Telecom,
M/W Project, 40-1-/1-16, Lakshmipuram Road,
Mogalrajapuram, Vijayawada.
2. The Divisional Engineer, Telecom,
M/W Mitc. Vijayawada-010.
3. The General Manager, Telecom Dist,
Vijayawada-010.
4. The Chief Engineer, Telecom
A.P.Hyderabad-1.
5. The Director General, Telecom,
Union of India, New Delhi-1.
6. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
7. One copy to Mr.N.R.Devraj, Sr.CGSC CAT.Hyd.
8. One spare copy.

pvm

TYPED BY
COMPARED BY

Ram
26/1/97

I Court
CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN
AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 22-12-1997

ORDER/JUDGMENT

M.A./R.A./C.A. No.

in
O.A.No. 1165/95

T.A.No.

(W.R.)

Admitted and Interim directions
Issued.

Allowed

Post on 19-1-98

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

